

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:1018

ANSWERED ON:15.11.2010

REVIEW OF PERFORMANCE OF WELFARE SCHEMES FOR SCS/OBCS

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Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the details of Centrally sponsored schemes and welfare programmes being implemented by the Government for welfare of Scheduled Castes (SCs) and Other Backward Classes (OBCs) in the country;
- (b) the details of funds allocated and spent under each scheme during the last three years, State-wise;
- (c) whether the Government has reviewed performance of these schemes; and
- (d) if so, the details thereof and measures taken for their effective implementation and proper utilization of funds under the scheme and the outcome thereof?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT(SHRI D. NAPOLEON)

(a) &(b)Major schemes / programmes of the Ministry of Social Justice and Empowerment for the development of Scheduled Castes and Other Backward Classes are as follows: Centrally Sponsored Schemes for SCs:

1. Post-Matric Scholarship (PMS) Scheme for SC Students
2. Pre-Matric Scholarship for Children of those engaged in "unclean" occupations (SC as well as non-SC)
3. Babu Jagjivan Ram Chhatrawas Yojana for construction of Hostels for SC boys and girls
4. Scheme for Implementation of the Protection of Civil Rights (PCR) Act , 1955, and Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act, 1989.
5. Pradhan Mantri Adarsh Gram Yojana: A Pilot scheme for integrated development of 1000 SC majority villages.
6. Scheme of Assistance to Scheduled Castes Development Corporations.

Centrally Sponsored Schemes for OBCs

1. Post-Matric Scholarship (PMS) Scheme for OBC Students
2. Pre-Matric Scholarship for OBC Students
3. Construction of Hostel for OBC Students

Statements showing Year-wise and State-wise details of Central Assistance released to States/UTs and number of beneficiaries, during the last three years under the above schemes are at Annexure I(a)-(f) &II.

(c) &(d) The performance of these schemes is reviewed with the State Governments. In the current financial year, Meetings with various States have been held on 18th October, 1st and 9th November, 2010 respectively, wherein, inter alia, the disbursement of scholarships through bank accounts, timely construction of hostels, and effective implementation of PCR & POA Acts etc. were reviewed. The status of implementation of the PMAGY has also been reviewed separately with concerned States. Further, the funds are released to the State Governments/UT Administrations only on receipt of Utilisation Certificates for the grants released to them during the previous year.